

In the National Company Law Tribunal, Jaipur

Item No. 115

CP No. (IB)- 247/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sangeeta Ajmera Prop. M/s The ManpowerApplicant/Petitioners

VS.

Shree Gangour Foods (Jaipur) LLPRespondent

Order delivered on 19.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 19.03.2020.

Sd/-

(RAGHU NAYYAR)
TECHNICAL MEMBER